



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	Hearing	433(e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
21.	E. KIRAN KUMAR 9880102791	ADV FOR PETITIONER	
	ATUL HADHAVAN 9677235700	ADV. FOR RESPONDENT	

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Petitioner is directed to comply the objections, over Form No.5 raised by the Registry. Counsel for respondent to file objections to the main petition. List it on 09.10.2017.


MEMBER(J)


MEMBER(T)